

Ford Motor Company of USA. It would not be proper to divulge the details of the collaboration agreement which is a commercial contract between two private parties.

(c) A proposal has been received from M/s. Ford Products Company, Australia, for collaboration for the manufacture of passenger cars in the public sector. The foreign firm have offered to send a team to India to make a survey of the present stage of development of the automobile ancillary industry in the country and to study the economics of the project.

(d) The proposal submitted by them is under examination along with three other proposals.

#### APPLICATION FOR NEW INDUSTRIES

- \*11. SHRI N.P. CHAUDHARI: SHRI A. G. KULKARNI: SHRI B. S. SAVNEKAR: SHRI T. G. DESHMUKH: SHRI S. B. BOBDEY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) what is the number of applications for starting new industries and for expansion in existing industries received by Government during the year ending the 31st December, 1970, category wise i.e., in core sector, middle sector etc.

(b) the number of such applications which have been cleared as regards grant of the Letters of Intent; and

(c) what are the major sectors of items proposed for manufacture by the applicants?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUECHOU DHURY): (a) and (c) A statement is laid on the Table of the House. (See Appendix LXXV, Annexure No. 2)

(b) During the year 1970, 319 letters of intent were issued for setting up of new industrial undertakings and for effecting substantial expansion.

#### RETRENCHMENT OF WORKERS

- \*12. DR. Z. A. AHMAD: SHRI M. V. BHA/DRAM:

Will the Minister of RAILWAYS be pleased to state;

(a) the number of workers under the Engineer-in-Chief, Railway Electrification, Allahabad, who were retrenched for alleged shrinkage of cadre and taking part in trade union activities during the period between 3rd August, 1970 to 5th November, 1970.

(b) the number of workers recruited for Railway Electrification scheme at Kanpur during the same period; and

(c) the reasons for the surplus staff at Allahabad not being absorbed at Kanpur?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): (a) to (c) 358 casual labourers were discharged in the first week of August, 1970 on reduction of work at Allahabad. None was discharged for trade union activities. An agitation followed involving intimidation, assault and manhandling of officers and staff. 61 persons were discharged on disciplinary grounds. The Police arrested 222 men, many of them at Kanpur and neighbouring stations. More than 200 absconded. This led to a shortage in the Kanpur area of the Project which was made up by taking 436 men. Of these 121 were from the discharged casual labourers, 37 from those who absconded but reappeared, 20 from old casual labourers of the Project and 136 from casual labourers of the open line on Allahabad Division. Of the labour discharged at Allahabad on reduction of work, those who offered themselves for absorption at Kanpur were taken.

#### ELECTRIFICATION OF VIRAR-SABARMATI SECTION

- \*13. SHRI J. S. TILAK : Will the Minister of Railways be pleased to state.